

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO. 3921  
TO BE ANSWERED ON 27.03.2017**

**Financial Assistance to NGOs**

**3921. SHRIMATI APARUPA PODDAR:**

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government keeps track of the different Non-Governmental Organisations (NGOs) and Cultural Organisations working in the field of preserving and promoting Indian Heritage, art and culture of various forms;
- (b) if so, the details thereof along with the amount of funds provided to such organizations under the 'Scheme for Financial Assistance to Cultural organizations with National Presence' during the last three years, State/UT-wise and Organisation-wise;
- (c) whether the Government has received or demanded utilization certificate from any of these organizations and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has any plan to review and amend the criteria of spending 3 crores in last 5 years to be eligible to get financial assistance under the 'Scheme for Financial Assistance to Cultural Organisations with National Presence' and if so, the details thereof; and
- (e) whether the Government has sanctioned financial assistance to organizations working in the same way but at the State level who are promoting Indian art and culture in smaller volume and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE(I/C) FOR CULTURE AND TOURISM  
(DR MAHESH SHARMA)**

- (a) & (b) The Government keeps only records (as required under the existing provisions of the schemes) of those grantee organizations working in the field of preserving and promoting Indian Heritage, art and culture of various forms and have been getting financial assistance.

The fund provided to such organizations under the 'Scheme for Financial Assistance to Cultural organizations with National Presence' during the last three years is at Annexure.

- (c) The Government receives and demands the utilization certificate from every grantee organization as required under the guidelines of the Schemes.
- (d) No Madam.
- (e) The Government has sanctioned financial assistance to only those organisations who fulfill the eligibility criteria and other provisions laid down under the guidelines of the Scheme

**Annexure to the Lok Sabha Unstarred Question No.3921 to be answered on 27.03.2017 on 'Financial Assistance to NGOs'**

The amount of funds provided to organizations under the "Scheme of Financial Assistance to Cultural Organizations with National Presence" during the last three years:-

I. During the year 2013-14

S.No.	Name of the Organization	State	Quantum of Financial Assistance
1.	National Centre for Performing Arts	Maharashtra	Rs. 1.0 crore

II. During the year 2014-15

S.No.	Name of the Organization	State	Quantum of Financial Assistance
1.	National Centre for Performing Arts	Maharashtra	Rs. 3.5 crores
2.	Society for the Promotion of Indian Classical Music And Culture Amongst Youth (SPIC MACAY)	Delhi	Rs. 1.5 crores
3.	International Buddhist Confederation (IBC)	Delhi	Rs. 0.55 crore
4.	Tabla Wizard Pandit Chaturlal Memorial Society	Delhi	Rs. 0.37 crore

III. During the year 2015-16

S.No.	Name of the Organization	State	Quantum of Financial Assistance
1.	Society for the Promotion of Indian Classical Music And Culture Amongst Youth (SPIC MACAY)	Delhi	Rs. 2.75 crores
2.	Vidya Bharti Sanskriti Shiksha Sansthan	Haryana	Rs. 2.25 crores
3.	National Centre for Performing Arts	Maharashtra	Rs. 2.0 crores
4.	Vyakti Vikas Kendra India	Karnataka	Rs. 1.68 crores
5.	Routes 2 Roots	Delhi	Rs. 1.31 crores
6.	International Buddhist Confederation (IBC)	Delhi	Rs. 0.18 crore

